## HIGH COURT OF CHHATTISGARH, BILASPUR

## **NOTIFICATION**

No. 14875 /R.(J.)/2023

Bilaspur, Dated- 09/11/2023

Hon'ble the Chief Justice has been pleased to list the Contempt Case (C) fled arising out of from order passed by Hon'ble Mr. Justice Naresh Kumar Chandravanshi shall be listed before Hon'ble Mr. Justice Arvind Singh Chandel.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

(K. VINOD KUJUR) Registrar (Judicial)

Endorsement No. 14876 /R.(J.)/2023

Bilaspur, dated 09.11.2023

## Copy forwarded for kind information to:-

1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	The Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
8.	The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11.	The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	The Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.

13.	The Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
14.	The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
15.	The Private Secretary to Hon'ble Mr. Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
16.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
17.	The Registrar (Vigilance/I&E/Judicial/S & A Cell), High Court of Chhattisgarh, Bilaspur.
18.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.
19.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.
20.	The Additional Registrars (Judl./D.E.&E/Admn./Classification/Criminal), Registrar (Computerization/C.P.C.), High Court of Chhattisgarh, Bilaspur.
21.	The Advocate General, Government of Chhattisgarh, Bilaspur.
22.	The Deputy Solicitor General of India, Central Govt., High Court Premises, Bilaspur.
23.	The Secretary, High Court Legal Services Committee, Bilaspur.
24.	The Secretary, High Court Bar Association, Bilaspur.
25.	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J)/Civil/Criminal/ Writ/ Central Filing/Cause List Section/ Lawazima/ Paper Book & Inspection/ Library/ Protocol/ Court Officer/S.W./Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
26.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.
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